

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:1601

ANSWERED ON:04.03.2015

G MOBILE TOWERS

Teacher Smt. P.K.Sreemathi

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether the Government has received/cleared any proposal for installation of mobile towers for 4G mobile service;
- (b) if so, the details thereof along with the places where these towers will be erected;
- (c) whether these towers will be erected at public places, if so, the details thereof; and
- (d) the total number of representation received from public and public representatives regarding harmful effects of radiation from mobile towers and the steps taken by the Government in this regard?

Answer

THE MINISTER OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI RAVI SHANKAR PRASAD)

(a) to (c) Telecom Service Providers (TSPs) make their own plan for establishment of mobile towers as per their technical and business requirements for various types of wireless services including 4G mobile services.

(d) A total of 2220 complaints/representations regarding harmful effect of radiation from mobile towers have been received as on 31.12.2014. Out of this, 2182 complaints have been attended to by the Telecom Enforcement, Re- source and Monitoring (TERM) Cells of the Department of Telecommunication and 65 BTSs were found exceeding ra- diation limit. The financial penalty, as per prescribed guidelines, has been imposed on defaulting Telecom Service Providers (TSPs) and corrective action has been ensured.